National Company Law Tribunal Allahabad Bench

CP No. 19/HD/2007

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: Ram Babu W/s Target Construction Put. Hd.

SECTION OF THE COMPANIES ACT: 397/398 of Companies Act, 1956.

SI. NO.

Designation

Representation

Signature

1.

Nidhisingh Advocate Pet RAM BABh Pittioner

Range &

CP No.19/ND/2007

Smt. Nidhi Singh, Advocate for the petitioner. In the present matter other respondents are not appearing.

As the report of the Registrar of the Company is received. A copy thereof be provided by the registry of this Tribunal to the PCMA Dr. Pawan Jaiswal on behalf of the petitioner. He is also at liberty to file comments/objection, if any, thereto in the Court.

The matter be listed on 9th October, 2017 for hearing.

Dated:08.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

- SA

Typed by: Kavya Prakash